

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTRY CAUSE LIST DATED 25.05.2022 (WEDNESDAY)
CHENNAI BENCH (VIRTUAL MODE)
10.25 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, (Judicial), and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|------------------------------------------------------------|----------------------------------------------------------------------------------------|-------------------------------|---------------------------------------------------|
| 1. | IA No.208/2022 in Comp App (AT)(CH) No.18/2022 | RBG Trading Corporation Pvt Ltd & 2 Ors V Sulochana Gupta & 2 ors With | Arun C. Mohan | Sukumar Nainam Oommen Caveator for R1 & R2 |
| 2. | IA No.209/2022 in Comp App (AT)(CH) No.19/2022 | RBG Trading Corporation Pvt Ltd & 2 Ors V Sulochana Gupta With | Arun C. Mohan | Sukumar Nainam Oommen Caveator for R1 & R2 |
| 3. | IA No.210/2022 in Comp App (AT)(CH) No.20/2022 | RBG Trading Corporation Pvt Ltd & 2 Ors V Sulochana Gupta | Arun C. Mohan | Sukumar Nainam Oommen Caveator for R1 & R2 |

Copy to:

1. Notice Board
2. Website: www.nclat.nic.in
(Chennai Bench)

By the order of Hon'ble Member (J)

For Assistance,

- 1.Asst.Registrar - PH No. : 044-2888 0500
CELL : 9952974451
- 2.Court Officer - PH No. : 044-2888 0450